

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A./62/00392/2021**

This the **05<sup>th</sup>** day of **March**, 2021



**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)**  
**HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Fayaz Ahmad Reshi, 37 Years (6005719346) S/o Late Ghulam Ahmad Reshi, R/o Treran Tangmarg, District Baramulla.

.....Applicant

(Advocate: Mr. A.M. Dar)

**Versus**

1. Union Territory of Jammu & Kashmir-180001. Through its Commissioner/Secretary Housing and Urban Development Department, Civil Secretariat, Srinagar/Jammu.
2. Managing Director-190018 Housing Board, Bemina Srinagar.
3. Deputy General Manager-190018 J&K Housing Board Unit 2, Bemina Srinagar.
4. Senior Manager, J&K Housing Board Unit 2, Bemina, Srinagar. 190018.
5. Darshana Devi C/o Managing Director, Housing Board, Bemina, Srinagar.

.....Respondents

(Advocate:- Mr. Sudesh Magotra, Id. D.A.G.)

**O R D E R [O R A L]**

**Hon'ble Mr. Rakesh Sagar Jain, Member (J):**

At the outset, learned counsel for the applicant submits that the applicant would be satisfied if direction is given to the respondents to consider and decide the representation (Annexure-P 1 at page 14) of the applicant by passing a reasoned and speaking order within a stipulated period of time.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondent No. 2 to decide the representation (Annexure-P 1 at page 14) of the applicant by passing a reasoned and speaking order in accordance with rules and with intimation to the applicant within a period of 02 months from the date of receipt of certified copy of this order. In case the representation is not available with the respondents, this O.A. would be treated as representation. Meanwhile, the respondents shall disburse the wages if, any due to the applicant, provided he has worked with the department.

3. It is made clear that we have not expressed any opinion on merits of the case while disposing of the present OA.

4. No order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**  
*/M.M/*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**